

MINUTES OF EFC MEETING No. 5/AM14 DATED 22.8.2013

Meeting No. 5/AM14 of EXIM Facilitation Committee (EFC) was held on 22.08.2013 in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, and Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

1.	Shri A.K. Agarwal, IA	D/o C&PC
2.	Shri D.N. Mathur,	D/o Pharma
3.	Shri S.K. Dutta, Asstt. Comm.	D/o AHD&F
4.	Shri R.K. Soni, SO, Prov.I	MHA
5.	Md. Zuber Ansari, Inspector, Prov.I	MHA
6.	Shri R. Selvam, Jt.DGFT	DGFT
7.	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:-

Import Cases (Total 212 Cases)

3.1 Following 75 (Seventy Five) requests were approved:-

Sl. No.	Cash No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	4	Equisport Management P Ltd., Delhi 01/53/8/513/AM13/E-37/IC	23.1.2013	12 Nos. Polo Ponies	116.28	Approved 12 Nos., as recommended by D/o AHD&F vide OM No.102-106/2012-Trade dated 5.8.2013.
	7	Punjab Livestock Dev. Board, Chandigarh 01/53/8/627/AM13/P-47/IC	28.03.2013	2,50,000 Nos H.F. Frozen Semen	212.59	Approved 250,000 Nos., as recommended by D/o AHD&F vide O.M. No.102-34/2012-Trade dated 8.8.2013.
	12	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/145/AM14/I-5/IC	3.6.2013	88 nos of Mice	8.25	Approved 88 Nos., as recommended by AHD&F vide OM No.102-70/2013-Trade dated 5.8.2013.
	13	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/166/AM14/I-7/IC	11.6.2013	32 nos of Mice	2.13	Approved 32 Nos., of Mice as recommended by AHD&F vide OM No.102-70/2013-Trade dated 5.8.2013.
	16	Tata Memorial Centre (ACTREC), Mumbai 01/53/162/164/AM-14/T-3/IC	13.06.2013	120 nos of Live Mice as per ANF2B	7.88	Approved 120 Nos., of Mice as recommended by AHD&F vide OM No.102-78/2012-Trade dated 5.8.2013.

17	Tata Institute of Fundamental Research, Mumbai 01/53/162/165/AM-14/T-4/IC	13.06.2013	10 nos of Mice as per E-Com application	3.80	Approved 10 Nos., of Mice as recommended by AHD&F vide OM No.102-85/2012-Trade dated 5.8.2013.
18	Syngene International Ltd., Bangalore 01/53/8/132/AM-14/S- 43/IC	14.06.2013	27820 nos of Mice, 18050 nos of Rat & 160 nos of Hamster as per ANF2B	5223.36	Approved 27,820 Nos., of Mice as recommended by AHD&F vide OM No.102-31/2012-Trade dated 5.8.2013.
20	Uttarakhand Livestock Development Board, Dehradun 01/53/162/172/AM-14/U-4/IC	17.06.2013	31980 units of Frozen Bovine Semen of Jersey as per ANF2B.	31.68	Approved 31,980 units as recommended by AHD&F vide OM No.102-108/2011-Trade dated 21.8.2013.
21	Institute of Stem Cell Biology and Regenerative Medicine, Bangalore 01/53/162/167/AM-14/I-6/IC	12.06.2013	26 nos of Mice as per E-Com application	14.64	Approved 26 Nos., of Mice as recommended by AHD&F vide OM No.102-70/2013-Trade dated 5.8.2013.
22	Advinus Therapeutics Ltd., Bangalore 01/53/8/137/AM-14/A-24/IC	17.06.2013	10480 nos of Rats as per ANF2B	630.16	Approved 10,480 Nos., of Mice as recommended by AHD&F vide OM NO.102-6/2012-Trade dated 5.8.2013.
24	Centre For Cellular and Molecular Biology (CSIR) Hyderabad 01/53/162/186/AM-14/C-14/IC	25.06.2013	220 nos. of Mice Male & Female	-	Approved 220 Nos., of Mice as recommended by AHD&F vide O.M. No.192-77/2013-Trade dated 16.8.2013.
27	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/154/AM-14/R-10/IC	26.06.2013	1000 Nos of Rats M/F as per ANF2B	29.28	Approved 1000 Nos. as recommended by AHD&F vide OM No.102-165/2011-Trade dated 5.8.2013.
28	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/155/AM-14/R-11/IC	26.06.2013	336 nos of Mice as per ANF2B	44.15	Approved 336 Nos. as recommended by D/o AHD&F vide OM No.102-165/2011-Trade dated 5.8.2013 has given No Objection.
30	Tata Institute of Funadamental Research, Mumbai 01/53/162/205/AM-14/T-7/IC	28.06.2013	200 nos of Mice/Rats as per E- Com application	5.60	Approved 200 Nos. as recommended by AHD&F vide OM No.102-85/2012-Traded dated 5.8.2013.
32	Fuzzy Wuzzy, Bangalore 01/53/8/158/AM-14/F-3	28.06.2013	02 nos of Rabbits	0.2	Approved 02 Nos. as recommended by AHD&F vide OM No102- 76/2013-Trade dated 5.8.2013.

33	International Centre For Genetic Engineering and Biotechnology, New Delhi 01/53/8/160/AM-14/I-13/IC	28.06.2013	708 nos of live Mice as per ANF2B	109.64	Approved 708 Nos. as recommended by AHD&F vide OM No.102-84/2012-Trade dated 5.8.2013.
34	Sri Ramachandra Educational and Health Trust, Chennai 01/53/8/164/AM-14/S-49/IC	02.07.2013	1400 nos of Rats & 8560 nos of Mice as per ANF2B	591.74	Approved 1400 Nos. Rats and 8560 Mice, as recommended by AHD&F vide OM No.102-88/2013-Trade dated 5.8.2013.
36	Tata Institute of Fundamental Research, Mumbai 01/53/162/238/AM-14/T-9/IC	09.07.2013	68 Pairs of Mice as per ANF2B	16.50	Approved 68 pairs as recommended by AHD&F vide OM No.102-85/2012-Trade dated 5.8.2013.
37	Institute of Microbial Technology, Chandigarh 01/53/162/223/AM-14/I-17/IC	09.07.2013	05 Pairs of Mice (M/F)	4.36	Approved 05 pairs as recommended by AHD&F vide OM No.102-146/2011-Trade dated 5.8.2013.
38	Lakshya Food India Ltd., New Delhi 01/53/162/227/AM-14/L-2/IC	09.07.2013	20000 nos. of Forzen Bovine Semen	167.38	Approved 20,000 Nos. as recommended by AHD&F vide OM No.102-85/2013-Trade dated 21.8.2013.
40	Brisk Global Logistic, Hyderabad 01/53/162/168/AM-14/B-10/IC	09.07.2013	10 Pairs of Guinea Pig, 02 Pairs of Cat & 05 Pairs of Ostrich Chicks	0.64	Approved 02 pairs of Cat as recommended by AHD&F vide OM No.102-89/2013-Trade dated 8.8.2013. Import of Guinea Pig and Ostrich Chicks are not allowed to be imported as D/o AHD&F did not recommend its import to keep them as pet.
41	Shibani Chavan Balakrishna, Bangalore 01/53/162/274/AM14/S-59/IC	22.7.2013	2 Puppies (Pet)	0.08	Approved 02 puppies as recommended by AHD&F vide OM NO.102-92/2013-Trade dated 16.8.2013.
43	M.Shahool Hameed, Kerala 01/53/162/287/AM-14/S-60/IC	24.7.2013	01 no. of Pet Parrot as per ANF2B	NIL	Approved 01 Pet Parrot as recommended by AHD&F vide Om No.102-96/2013-Trade dated 16.8.2013.
44	National Brain Research Centre, Manesar 01/53/8/192/AM-14/N-13/IC	24.7.2013	150 nos. of Transgenic Mice as per ANF2B	36.90	Approved 150 Nos. Mice, as recommended by AHD&F vide Om No.102-96/2013-Trade dated 16.8.2013.
45	National Brain Research Centre, Manesar 01/53/8/191/AM-14/N-12/IC	24.7.2013	104 nos. of Transgenic Mice as per ANF2B	22.45	Approved 104 Mice as recommended by AHD&F vide Om No.102-96/2013-Trade dated 16.8.2013.

	46	Aurigene Discovery Technologies Ltd., Bangalore 01/53/8/194/AM-14/A-29/IC	24.7.2013	2000 nos. of Rats (M/F) & 2000 nos. of Mice (M/F) as per ANF2B	496.28	Approved 2000 Rats and 2000 Mice, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	47	Aurigene Discovery Technologies Ltd., Bangalore 01/53/8/195/AM-14/A-30/IC	24.7.2013	2000 nos. of Rats (M/F) & 15000 nos. of Mice (M/F) as per ANF2B	1497.20	Approved 2000 Rats and 15000 Mice, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	48	Punjab Livestock Development Board, Chandigarh 01/53/162/257/AM-14/P-16/IC	18.7.2013	2,50,000 nos. of H.F. Frozen semen as per ANF2B	311.65	Approved 2,50,00 Nos., as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	49	Rishabh Mehta, Indore 01/53/8/188/AM-14/R-17/IC	22.7.2013	04 nos. of Riding Horses as per ANF2B	42.3	Approved 04 Riding Horses, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	51	Harish Arora, Delhi 01/53/8/202/AM-14/H-17/IC	29.7.2013	01 no. of Dream Weaver (Pet Dog) as per ANF2B	Gift	Approved one pet dog, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	52	Hari Gopinathan, Kerala 01/53/162/296/AM-14/H-16/IC	29.7.2013	02 nos. of Rabbit as per ANF2B	0.6	Approved 02 Rabbits, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	53	Girish Anand Sobti, New Delhi 01/53/8/205/AM-14/G-15/IC	30.7.2013	01 no. of Pet (Cat) as per ANF2B	NA	Approved one pet cat, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
	55	Sahara Adventures Sports Ltd., Mumbai 01/53/8/211/AM-14/S-65/IC	7.8.2013	12 nos. of Polo Ponies as per ANF2B	83.31	Approved 12 Polo Ponies, as recommended by AHD&F vide OM No.102-98/2013-Trade dated 16.8.2013.
PART-II (C&PC)						
	1	Petro Constructions P Ltd., Chennai 01/53/8/534/AM13/P-41/IC	18.2.2013	100 Kgs Plastic Waste	3.86	Approved 100 Kgs, as recommended C&PC vide letter No.25016/1/2012-PC.II dated 14.5.2013 as one time import.
	2	Kirti Industries, Falna, Rajastan 01/53/8/625/AM13/K-17/IC	26.03.2013	1980 MT Virgin Plastic	445.5	Approved 1980 MTs as recommended by C&PC vide OM

				Wates & Scrape		No.25016/2/2013-PC-II dated May 2013 for the year 2013-14 being the application on repeat basis.
	5	Globe Products, Jamnagar 01/53/162/212/AM-14/G-10/IC	01.07.2013	500 MT of Acrylic Plastic Sheet Scrap as per ANF2B	180	Approved 285 MTs as recommended by C&PC vide OM No.26016/2/2013-PC.II Dated 31.7.2013 for the year 2013-14 being the application on repeat basis.
	6	Rajdeep Plastics, Jamnagar 01/53/162/213/AM-14/R-13/IC	01.07.2013	500 MT of Acrylic Plastic Sheet Scrap as per ANF2B	180	Approved 265 MTs as recommended by C&PC vide OM No.26016/2/2013-PC.II Dated 31.7.2013 for the year 2013-14 being the application on repeat basis.
	7	Chirag Enterprises, Jamnagar 01/53/162/255/AM-14/C-17/IC	16.07.2013	2000 M.T. of Acrylic Plastic Scrap as per ANF2B	616	Approved 800 MTs as recommended by C&PC vide OM No.26016/2/2013-PC.II Dated 31.7.2013 for the year 2013-14 being the application on repeat basis.
	9	Shakti Plastics Industries 01/53/8/191/AM13/S-38/IC	rep. 11.7.2013	750 MTs Plastic Waste	129.18	Approved 500 MTs as recommended by C&PC vide OM No.25016/1/2012-PC.II Dated 21.8.2013 for the year 2013-14 being the application on repeat basis.
PART-IV (Information Technology)						
	3	Genee Technologies India P. Ltd., Gurgaon 01/53/8/58/AM14/G-4/IC	02.05.13	10 pcs of Genee Vision 6100 (used) & 01 pc of Genee Elite (used)	1.87	Approved as recommended by DIT vide letter No.16(10)/2013-IPHW dated 25.7.2013 and MoEF OM No.23-92/2013-HSMD dated 14.8.2013, subject to condition that it should be sent back to within 2 years.
	4	Mcafee India Sales P. Ltd., Mumbai 01/53/8/42/AM14/M-6/IC	22.04.13	21 nos. of Computer Parts	67.85	Approved 16 nos. of Computer parts as recommended by DIT vide letter No.16(9)/2013-IPHW dated 25.7.2013, subject to receipt of comments from MOEF.
	11	IBM India P Ltd., Bangalore 01/53/8/85/AM14/I-4/IC	6.5.2013	Refurbished Computer Parts for Service Warranty		Approved as recommended by DIT vide letter dated 13.8.2013 and MOEF OM No.23-30/2011-HSMD dated 11.7.2013. The item and quantity to be allowed may be allowed in accordance with recommendations of MOEF and

						before issue of instructions, the file may be shown to Chairman (EFC).
PART-VI (DIPP)						
	4	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.2012	1000 MTs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	The Committee noted that MOEF OM No.5-8/2012-HSMD dated 2.11.2012 has recommended 4000 MTs whereas DIPP vide U.O. No.9/15/2012-TSW/144 dated 16.8.2013 has recommended 1000 MTs. The Committee, after due deliberations decided to approve the case for 1000 MTs subject to the conditions imposed by DIPP and MOEF.
	6	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.2012	1200,000 Kgs used Tyres with Cut	63.6	The Committee noted that MOEF vide their O.M. No. 23-251/2012-HSMD dated 2.11.2012 has recommended 4000 MTs whereas DIPP vide OM No.9/14/2012-TSW/140 dated 13.8.2013 has recommended 1000 MTs. The Committee, after due deliberations decided to approve the case for 1000 MTs subject to the conditions imposed by DIPP and MOEF.
	14	Sesa Rubber P. Ltd., Rajkot 01/53/8/30/AM14/S-12/IC	15.04.13	1000 MTs of Rubber Tubes Scrap (Rubber Scrap)	100	The Committee noted that MOEF vide OM No.5-17/2012-HSMD dated 11.7.2013 has recommended 1200 MTs whereas DIPP vide OM No.9/17/2013-TSW/147 dated 19.8.2013 has recommended 1000 MTs. The Committee, after due deliberations decided to approve the case for 1000 MTs subject to the conditions imposed by DIPP and MOEF.
	17	Ultratech Cement Ltd., Mumbai 01/53/8/126/AM14/U-3/IC	5.6.2013	12000 MTs of Tyre Chips	729	Approved 12,000 MTs as recommended by DIPP vide OM No.9/24/2013-TSW/142 dated 12.8.2013 and MOEF vide O.M.

						No.23-48/2009-HSMD dated 25.4.2013.
	18	Ultratech Cement Ltd., Mumbai 01/53/8/125/AM14/U-2/IC	5.6.2013	15000 MTs of Tyre Chips	912	Approved 15,000 MTs as recommended by DIPP vide OM No.9/24/2013-TSW/142 dated 12.8.2013 and MOEF vide Om No.23-48/2009-HSMD dated 25.4.2013.
	19	Ultratech Cement Ltd., Mumbai 01/53/8/124/AM14/U-1/IC	5.6.2013	10000 MTs of Tyre Chips	608	Approved 10,000 MTs as recommended by DIPP vide OM No.9/24/2013-TSW/142 dated 12.8.2013 and MOEF vide O.M. No.23-48/2009-HSMD dated 25.4.2013.
	8	Global Enterprises, Bangalore 01/53/162/292/AM-14/G-14/IC	29.7.2013	5000 sets of Air conditioners with remote set with R-22 Gas	754.61	Approved 5000 Sets, as recommended by MOEF vide OM Nbo.11/1/2013-OC dated 12.8.2013.
50.	9	Servomax India Ltd., Hyderabad 01/53/8/212/AM-14/S-66/IC	8.8.2013	4500 sets of Air conditioners with R-22 Gas as per ANF2B	524.52	Approved 4500 Sets, as recommended by MOEF vide OM Nbo.11/1/2013-OC dated 14.8.2013.
PART-X [MOEF(WL)]						
	11	Padmaja Naidu Himalayan Zoological Park, Darjeeling (West Bengal) 01/53/162/194/AM-14/P-13/IC	6.7.2013	02 nos. of Snow Leopard (Female) as per ANF2B.	NIL	Approved as recommended by Central Zoo Authority vide O.M.No.23-2/2008-CZA(Vol.II) dated 21.8.2013. Approval of CIM may also be obtained being a prohibited item.
	13	Nehru Zoological Park, Hyderabad 01/53/162/273/AM-14/N-11/IC	22.7.2013	1:1 African Lion (Panthera Leo) & 1:1 African Cheetah (Acinonyx Jubatus) as per ANF2B	NIL	Approved, as recommended by Central Zoo Authority vide letter No.23-2/2013-CZA(M)/3158 dated 4.7.2013 and AHD&F vide OM No.102-134/2011-Trade dated 16.8.2013. Approval of CIM may also be obtained being a prohibited item.
PART-XI (PESO)						
	4	Schlumberger Asia Services Ltd., Mumbai 01/53/8/54/AM14/S-15/IC	29.04.13	Explosive item bearing UN NO.0255,	83.02	The Committee noted that PESO vide letter No.E-25(38)60/2009-IX dated 17.7.2013 has given no objection. The firm was requested to

				0325, 0349, 0276, 0440, & 0456		provide the details of location where the import items are proposed to be used along with details of previous utilization. The applicant vide letter dated 12.8.2013 have furnished the requisite information. The Committee after due deliberations decided to approve the case as recommended by PESO.
	5	Schlumberger Asia Services Ltd., Mumbai 01/53/8/64/AM14/S-18/IC	03.05.13	Explosive items	42.78	Approved as recommended by PESO vide letter No.E-25(38)60/2009-IX dated 17.7.2013.
	6	Schlumberger Asia Services Ltd., Mumbai 01/53/8/63/AM14/S-19/IC	03.05.13	Explosive items	77.88	Approved as recommended by PESO vide letter No.E-25(38)60/2009-IX dated 17.7.2013.
	7	Halliburton Offshore Services INC, Mumbai 01/53/8/101/AM14/H-12/IC	21.5.2013	10400 Nos of Explosive items bearing UN NO. 0349 & 0440	205.75	Approved as recommended by PESO vide letter No.E-25(38)92/2009/VII dated 27.6.2013.
	8	Schlumberger Asia Services Ltd., Mumbai 01/53/8/100/AM14/S-31/IC	21.5.2013	Explosive items	67.45	Approved as recommended by PESO vide letter No.E-25(38)60/2009/VII dated 27.6.2013.
	9	Schlumberger Asia Services Ltd., Mumbai 01/53/8/99/AM14/S-32/IC	21.5.2013	Explosive items bearing UN No. 0440 & 0349	107.46	Approved as recommended by PESO vide letter No.E-25(38)60/2009/VII dated 27.6.2013.
	10	Schlumberger Asia Services Ltd., Mumbai 01/53/8/115/AM14/S-37/IC	29.5.2013	2000 nos. of Explosive items bearing UN NO. 0440	9.41	Approved as recommended by PESO vide letter No.E-25(38)60/2009/VII dated 27.6.2013.
	11	Schlumberger Asia Services Ltd., Mumbai 01/53/8/152/AM-14/S-46/IC	24.06.2013	4448 nos of explosives bearing UN NO.0384, 0455, 0349, 0440	27.63	Approved as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 17.7.2013.
	12	Schlumberger Asia Services Ltd., Mumbai 01/53/8/175/AM-14/S-53/IC	09.07.2013	Explosives items as per ANF2B	30.26	Approved as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 30.7.2013.
	13	Schlumberger Asia Services Ltd.,	09.07.2013	Explosives	5.53	Approved as recommended by

		Mumbai 01/53/8/176/AM-14/S-54/IC		items as per ANF2B		PESO vide letter No.E-25(38)60/2009/IX dated 30.7.2013.
	14	Schlumberger Asia Services Ltd., Mumbai 01/53/8/180/AM-14/S-56/IC	11.07.2013	Explosives items as per ANF2B	9.48	Approved as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 31.7.2013.
	15	Schlumberger Asia Services Ltd., Mumbai 01/53/8/204/AM-14/S-62/IC	29.7.2013	5100 nos. of Explosives items as per ANF2B	83.07	Approved as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 14.8.2013.
	16	Schlumberger Asia Services Ltd., Mumbai 01/53/8/207/AM-14/S-63/IC	5.8.2013	920 Explosives items as per ANF2B	10.05	Approved as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 14.8.2013.
	17	Baker Hughes Singapore Pte, Mumbai 01/53/8/221/AM14/B-15/IC	16.8.2013	Explosives items as per ANF2B	308.73	Approved as recommended by PESO vide OM No.E-25(38)114/2009/I dated 21.8.2013.
	18	Indian Explosives Ltd., Kolkata 01/53/8/148/AM-14/I-10/IC	21.06.2013	56000 (PC) of i-kon Detonator of Explosives as per ANF2B.	462.89	Approved as recommended by PESO vide letter No.E-25(38)80/2009/II dated 18.7.2013.
	19	Indian Explosives Ltd., Kolkata 01/53/8/149/AM-14/I-11/IC	21.06.2013	64000 (PC) of Unitronic Detonator of Explosives as per ANF2B.	450.48	Approved as recommended by PESO vide letter No.E-25(38)80/2009/II dated 18.7.2013.
	20	Indian Explosives Ltd., Kolkata 01/53/8/150/AM-14/I-12/IC	21.06.2013	Signal Tube (Shock Tube) Exel LDPE Yellow & Exel XE Shock Tube Red Exp of explosives	450.55	Approved as recommended by PESO vide letter No.E-25(38)80/2009/II dated 18.7.2013.
PART-XVI (MHA)						
	2	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.2012	Radio Modem Satellite - 2 Nos.	2.38	Approved as recommended by MHA vide O.M. No.IV-24011/11/2013-Prov.I dated 21.8.2013.
	24	Solaroy Engineers P. Ltd., New Delhi 01/53/8/72/AM14/S-22/IC	09.05.13	40 nos of Thermal Riflescope Weapon	247.50	Approved as recommended by MHA vide O.M. No.IV-24011/11/2013-Prov.I dated 21.8.2013.

				Sight Tvs13m with side mount		
	27	A.M. Industrial Enterprises, New Delhi 01/53/162/97/AM14/A- 13/IC	14.5.2013	8 nos of Bushnell Night Vision Binoculars	2.12	Approved as recommended by MHA vide O.M. No.IV-24011/11/2013- Prov.I dated 21.8.2013.
PART-XVII(Misc)						
	4	Jasch Industries Ltd., New Delhi 01/53/8/200/AM-14/J-7/IC	25.7.2013	10 nos. of Kr-85, Beta Source 7.4GBq (200mCi)	21.37	Approved as recommended by AERB vide Consent No. AERB/RSD/ NG/ NR201 / 2013/ 9204 dated 5.7.2013.
	5	Jasch Industries Ltd., New Delhi 01/53/8/201/AM-14/J-8/IC	25.7.2013	12 nos. of Radioactive Material AM-241	41.66	Approved as recommended by AERB vide Consent No AERB/RSD/ NG/ NR201/ 2013/9480 dated 10.7.2013.
	9	Larsen & Toubro Ltd., Mumbai 01/53/8/72/AM13/L-2/IC	23.7.2013	One Motor Section of Black Shark	39.5	The Committee noted that the firm was granted permission for import of 04 items on the recommendations of Min of Defence. They have re- exported the subject item for repair and for import, import authorization is required. The Committee, after due deliberations decided to approve the case.

3.2 Following 110 applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F.
	2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of comments from D/o AHD&F and information from the firm sought by AHD&F.
	3	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of comments from D/o AHD&F and information from the

						firm sought by AHD&F.
	5	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of comments from D/o AHD&F and information from the firm sought by AHD&F vide O.M. No.102-23/2013- Trade dated 16.5.2013 & 16.7.2013.
	6	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of recommendations of Chief Wild Life Warden, Govt. of Haryana sought by MOEF(WL) vide O.M. No.3-10/2013- WL-I dated 9.4.2013.
	8	Badam Agro Fams, Hyderabad 01/53/162/41/AM14/B-4/IC	18.04.13	60 nos. of live Poultry/Emu chicks	2.42	Deferred for want of comments from M/o AHD&F & MOEF (WL).
	9	Mikado Engineering Services P. Ltd., New Delhi 01/53/8/67/AM14/M-9/IC	08.05.13	5000 Nos of Cattles	11094.90	Deferred for want of comments from AHD&F.
	10	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.05.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	Deferred for want of comments from AHD&F.
	11	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.05.13	3070 Nos. of Semen	8.61	Deferred for want of comments from AHD&F.
	14	Bionees, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of clearance from Animal Welfare Board of India as advised by D/o AHD&F vide OM dated 30.4.2013 & 39.7.2013.
	19	Poseidon Imports & Exports, Thane 01/53/8/135/AM-14/P-12/IC	14.6.2013	92700 nos of Ornamental Fishes as per ANF2B.	181.45	Deferred for want of comments from AHD&F.
	23	M.J. Enterprises, Chennai 01/53/162/181/AM-14/M- 12/IC	17.6.2013	19,35,000 nos of Live Ornamental Fishes	505.26	Deferred for want of comments from AHD&F.
	25	Modern Pet Centre, Kolkata 01/53/162/187/AM-14/M- 14/IC	25.06.2013	345000 nos & 103000 nos of Live Ornamental	14.72	Deferred for want of information from the

				Fish		firm sought by AHD&F vide letter No.102-91/2011- Trade dated 10.7.2013.
	26	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/202/AM-14/K- 9/IC	26.06.2013	650 nos of Bovine Sexed Frozen Semen	9.39	Deferred for want of information from the firm sought by AHD&F vide letter No.102-94/2013- Trade dated 31.7.2013.
	29	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/156/AM-14/R-12/IC	27.06.2013	225 nos of Rabbits Male & 228 nos of Rabbits Female	256.92	Deferred for want of comments from AHD&F.
	31	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/206/AM-14/K-10/IC	28.06.2013	6000 nos of Bovine Sexed Frozen Semen as per ANF2B.	10.52	Deferred for want of comments from AHD&F.
	50	Govind Milk & Milk Products P. Ltd., Satara 01/53/162/283/AM-14/G-13/IC	29.7.2013	1600 nos. of Bovine Semen as per ANF2B	3.91	Deferred for want of comments from AHD&F.
	54	Jijan Abraham Stephen, Kochi 01/53/162/315/AM-14/J-8/IC	5.8.2013	01 no. of Cat as per ANF2B	NIL	Deferred for want of comments from AHD&F.
	56	Vimta Labs Ltd., Hyderabad 01/53/162/330/AM- 14/V-13/IC	13.8.2013	104 nos. of Male & Female Mice Strains as per ANF2B	16.95	Deferred for want of comments from AHD&F.
	57	Tapuriah Polo Charitable Trust, Mumbai 01/53/8/215/AM-14/T- 12/IC	13.8.2013	09 nos. of Horses for Polo as per ANF2B	44.31	Deferred for want of comments from AHD&F.
	58	Boney Sureinder Kapoor, Mumbai 01/53/162/337/AM14/B-16/IC	20.8.2013	One Dog (Canine)	0.99	Deferred for want of comments from AHD&F.
PART-II (C&PC)						
	10	United Phosphorus Ltd., Mumbai 01/53/8/185/AM-14/U-5/IC	18.7.2013	10,00000 Kgs of Carbon Tetra Chloride as per ANF2B	91.5	Deferred for want of comments from MOEF (O) and information from the firm sought by C&PC vide letter No.C.II12022/9/2013- Ch.II dated 16.8.2013.
	11	Fumigation Services, Chennai 01/53/162/320/AM14/F-	6.8.2013	420,000 Lbs of Methyl	892.3	Deferred for want of

		5/IC		Bromide 98% with 2% Chloropicrin		comments from D/o C&PC.
PART-III (Heavy Industry)						
	1	Honda Siel Power Ltd., New Delhi 01/53/8/136/AM14/H-13/IC	14.6.2013	Damaged / un-usable warranty replaced parts of portable Generator Sets / Portable I.C. / Engine / Pump Set	35	Deferred for want of comments from DHI.
PART-IV (Information Technology)						
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm sought by MOEF vide letter dated 4.1.2013 and DIT vide letter dated 25.7.2013. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detaied in the application	nil	Deferred for want of information from the firm sought by DIT vide letter No.W-50/3/2012-IPEHMD dated 4.1.2013 & 25.7.2013 and MOEF vide letter No.5-1/2013-HSMD dated 13.5.2013. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	5	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of information from the firm sought by DIT vide letter No. 16(5)/2013-IPHW dated 25.7.2013.

	7	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.2013	63320 nos of Computer parts	2160.39	Deferred for want of information from the firm sought by DIT vide letter No. 16(7)/2013-IPHW Dated 12.6.2013 & 25.7.2013.
	8	Flextronics Technologies (India) P. Ltd., Bangalore 01/53/162/109/AM14/F-2/IC	17.5.2013	154961 Nos of Refurbished Hard Disk Drive	6351.46	Deferred for want of information from the firm sought by DIT vide letter dated 12.6.2013 & 25.7.2013.
	9	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.2012	142 Nos. of Refurbished Computer Parts	67.3	Deferred for want of information from the firm sought by DIT vide their letter dated 22.1.2013, 25.4.2013 and 17.6.2013. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	12	Dell India Pvt. Ltd., Bangalore 01/53/162/157/AM-14/D-2/IC	28.06.2013	70537 nos of Refurbished Computer Parts	5473.74	Deferred for want of information from the firm sought by MOEF vide letter dated 24.7.2013.
PART-V (STEEL)						
	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of comments from MOEF / Steel.
	2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MOEF / Steel.
	3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of comments from MOEF / Steel.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm sought by DIPP vide letter dated 20.11.2012 and reminders dated

						6.12.2012, E-Mail dt. 17.1.2013 & 6.6.2013. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	The Committee noted that MOEF and DIPP have sought information. Reminders have been issued on 14.3.2013 & 6.6.2013. However, no reply has been received from the firm. It was decided to defer the case and a last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	The Committee noted that MOEF and DIPP have sought information. Reminders have been issued on 6.11.2012 & 6.6.2013. However, no reply has been received from the firm. It was decided to defer the case and a last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	5	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre	171.91	Deferred for want of comments from

				cutting		MOEF.
	7	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	The Committee noted that MOEF and DIPP have sought information. Reminders have been issued on 7.8.2012 & 7.6.2013. However, no reply has been received from the firm. It was decided to defer the case and a last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	8	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred for want of comments from P&NG.
	9	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	The Committee noted that MOEF and DIPP have sought information. Reminders have been issued on 8.2.2013 and 7.6.2013. However, no reply has been received from the firm. It was decided to defer the case and a last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	10	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	The Committee noted that MOEF and DIPP have sought information. Reminders have been issued on 14.8.2012 & 7.6.2013. However,

						no reply has been received from them. It was decided to defer the case and a last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	11	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of comments from P&NG.
	12	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of comments from P&NG.
	13	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of comments from MOEF / DIPP.
	15	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.2013	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap .	1848	Deferred for want of comments from MOEF / DIPP.
	16	S&J Granulate Solution P. Ltd., Mumbai 01/53/8/127/AM14/S-41/IC	5.6.2013	25000 MTs of Used Rubber Tyre (Cut/Shreds)	1237	Deferred for want of comments from DIPP.
	21	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of comments from MOEF / DIPP.
	22	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.2013	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of comments from DIPP and MOEF.
	24	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.2013	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded)	274.72	Deferred for want of comments from MOEF / DIPP.
PART-VIII (MOEF)						
	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of information from the firm sought by M/o Mines vide their OM No.16/10/2012-MV dated 12.2.013 and MOEF vide letter No.5-28/2013-HSMD dated 14.5.2013.
	2	Vidur Tools P. Ltd., Mumbai 01/53/162/282/AM-	29.7.2013	50,000 Kgs of Tungsten	756.25	Deferred for want of

		14/V-12/IC		Scrap as per ANF2B		comments from DIPP.
PART-IX (MOEF(O))						
53.	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm sought by MOEF vide OM dated 10.4.2013.
PART-IX (MOEF(O))						
	4	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of information from the firm sought by MOEF vide OM dated 25.4.2013.
	5	Organometallic Industires, Mumbai 01/53/162/144/AM14/O-2/IC	3.6.2013	40 MT of HCFC 141B .	50.6	Deferred for want of information from the firm sought by MOEF vide OM dated 12.8.2013.
	6	Piramal Enterprises, Hyderabad 01/53/8/79/AM-14/P-7/IC	01.07.2013	150 MT of TFEC (HCFC R133A) as per ANF2B	405	Deferred for want of comments from MOEFL(O).
	10	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.2013	20,000 Kgs of Hydrochlorofluorocarbons (HCFC-141B) as per ANF2B	23.47	Deferred for want of comments from MOEFL(O).
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)--100 MTs	150	Deferred for want of comments from MOEFL(WL).
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MOEFL(WL).
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of Chief Wildlife Warden of concerned State from the applicant sought by MOEF(WL) vide letter No.3-29/2013/WL-I dated 7.8.2013.
	5	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.2012	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32	14.19	Deferred for want of information from the applicant sought by MOEF(WL) vide

				inch Length x 23 inch Height		Letter dated 26.6.2013.
	6	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of NoC from Chief Wildlife Warden of concerned State from the applicant sought by MOEF(WL) vide letter No.3-29/2013/WL-I dated 7.8.2013.
	7	Mr. G. Amarender Reddy, Hyderabad 01/53/8/102/AM14/G-8/IC	21.5.2013	20 nos of Hunted Animal Trophies	0.98	Deferred for want of comments from MOEF(WL).
	9	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.2013	5 Pcs of Trophies	1.45	Deferred for want of NoC from Chief Wildlife Warden of concerned State from the applicant sought by MOEF vide letter No.e-14/2013-/WL-I dated 9.5.2013.
	10	Hi - Tech Advance Products, Indore 01/53/8/193/AM-14/H-15/IC	24.4.2013	10 sets of Veterinary Equipment/Tranquilizer Equipment/Co2 Injection Rifle and accessories	15.97	Deferred for want of comments from MOEF(WL).
	12	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator Skin	1.58	Deferred for want of comments from MOEF(WL).
PART-XII(PHARMA)						
	2	Cadila Healthcare Ltd., Ahmedabad 01/53/8/6/AM14/C-2/IC	2.04.2013	950 Kgs of Fish Lipid Oil	285	Deferred for want of comments from D/o Pharma.
	3	Vamsi Labs Ltd., Solapur 01/53/8/46/AM14/V-4/IC	23.04.13	100 Kgs of Bromofluoromethane	175.68	Deferred for want of information from the firm sought by MOEF vide OM NO.11/2/2013 dated 25.7.2013.
	4	Riddhi Pharma, Ankleshwar 01/53/162/214/AM-14/R-15/IC	09.07.2013	300 MTs of 1,3 Dichloro 2 - Propanol	255.82	Deferred for want of comments from D/o Pharma.
PART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.2012	3000 Mts of Liquid Paraffins-SL	2052	Deferred for want of information from the firm sought by MOEF

						P&NG vide OM No.P-19011/20/2012-Sup dated 11.6.2013.
	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48	Deferred for want of comments from P&NG
PART-XV (HRD)						
72.	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
PART-XVI (MHA)						
	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from Navy, Coast Guard and local administrative.
	4	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of comments from MHA
	5	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of comments from MHA
	6	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of comments from MHA
	7	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of comments from MHA
	8	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of comments from MHA
	9	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of comments from MHA
	10	Central Reserve Police Force, New Delhi 01/53/162/29/AM14/C-6/IC	12.04.2013	20 Nos of Box of 150 FN 303 impact Projectile	5.13	Deferred for want of comments from MHA
	11	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of comments from MHA
	12	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of comments from MHA
	13	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of comments from MHA

	14	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of comments from MHA
	15	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA
	16	Alpha Design Tech. P. Ltd., Bangalore 01/53/8/619/AM13/A-87/IC	22.03.2013	6 Nos (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of comments from MHA
	17	Director General of Police, Bhopal 01/53/162/1320/AM13/M-68/IC	14.03.2013	1662 Nos Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	Deferred for want of comments from MHA
	18	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA
	21	Director General Border Security Force, New Delhi 01/53/8/66/AM14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault	US \$ 238.60	Deferred for want of comments from MHA
	23	Alpha Design Technologies P. Ltd., Bangaore 01/53/8/61/AM14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Deferred for want of comments from MHA
	25	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of comments from MHA
	26	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MHA
	28	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.2013	5 Nos of Night Vision Binoculars	2.42	Deferred for want of comments from MHA
	31	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	Deferred for want of comments from MHA
	33	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of comments from MHA
	34	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA
	35	Surya Telecom P. Ltd., Panchkula 01/53/8/138/AM-14/S-44/IC	17.06.2013	01 no Night Vision Monocular & 01 no Night Vision Binocular	2.41	Deferred for want of comments from MHA
	36	Srijan Systems P. Ltd. New	21.06.2013	27150 nos of Bird	20.1	Deferred for want of

		Delhi 45/IC	01/53/8/145/AM-14/S-		Bomb, 35250 nos Bird Whistler, 34500 nos of RWS Blank Caps.cal.6mm & 14 nos Signal Pistol RG-3 Six shot Launcher, RG-3.		comments from MHA
	37	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC		25.09.2012	2 nos of Holographic/Reflex sight	0.38	Deferred for want of comments from MHA
	38	I.G. of Police (Provisioning) Odisha, Cuttack 01/53/162/230/AM-14/O-4/IC		05.07.2013	162 nos. of Reflex Sight (Model-RMR04-33 of Trijicon)	58.09	Deferred for want of comments from MHA
	39	CRPF, Delhi 01/5/3162/248/AM14/C-19/IC		15.7.2013	40 Nos. MP 5 Conversion Kit, 90 cases cartridges, 40 Nos. safety kit and 40 Nos. Throat Collar	50	Deferred for want of comments from MHA
	40	CRPF, Delhi 01/5/3162/267/AM14/C-18/IC8		16.7.2013	15 Nos. Minimi Machine Guns 7.62 TR Butt Fixed (Arms and Ammunition)	138.03	Deferred for want of comments from MHA
	41	HQ, SFF, New Delhi 01/53/8/199/AM-14/S-61/IC		29.7.2013	Arms & Amunition as per ANF2B	US \$ 20,710/-	Deferred for want of comments from MHA
PART-XVII(Misc)							
	1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC		04.12.12	750 MT of Rags (others)	56.70	Deferred for want of comments from Min. of Textiles.
	2	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC		19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from M/o Textile.
	3	Bayer Crop Science Ltd., Thane 01/53/8/196/AM-14/B-12/IC		22.7.2013	4420 nos. of 7.25 gm of 14 Carat Gold Medal Gift as per ANF2B	691.47	Deferred. The case may be referred to RBI for comments.
	6	Interglobe Aviation Ltd., New Delhi 01/53/8/206/AM-14/I-19/IC		1.8.2013	02 nos. of Receiver Navigation & 02 nos. of MMR Receiver	233.51	Deferred for want of comments from DGCA
	7	Fast Infrastructure P. Ltd., Delhi 01/53/8/210/AM-14/F-4/IC		6.8.2013	8000 nos. of GPS/GPRS Vehicle Tracking System	207.8	Deferred for want of information from the firm regarding details of utilization of previous license.
	8	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC		24.5.2013	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from D/o Atomic Energy.

3.3 Following 08 (Eight) applications were to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-IX (MOEF(O))						
1	7	Ambitious Marketing, Delhi 01/53/8/170/AM-14/A-26/IC	08.07.2013	4560 Units of Airconditioners with HCFC-22(R-22) as per ANF2B	754.9	The Committee noted that the firm was granted two import authorisation during the current FY. Therefore, the Committee decided to defer the case to seek the utilisation of previous utilisation.
PART-X [MOEF(WL)]						
2	8	Gurmit Singh Sodhi, Panchkula 01/53/8/499/AM13/G-37/IC	17.1.2013	9 Nos. of Hunting Trophies	0.99	The Committee noted that MOEF(WL) vide O.M. No.3-4/2013/WL-I dated 14.5.2013 has given no objection for import of 6 nos. of hunting trophies and rejected 3 Nos. The matter has again been referred to MOEF(WL) for reconsideration along with all pending cases. MOEF replied that action in this file is complete at their end. The Committee after due deliberations decided that the

						case may be examined on file.
PART-XVI (MHA)						
3	3	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total station with built in TS station with built in TS shield option	4200	The Committee noted that the item is a building mapping equipment. The case was referred to MHA in the month of September 2012 and now MHA vide OM dated 21.8.2013 has sought end user certificate and supply order. The Committee further noted that the applicant has applied for import on stock & sale basis and therefore, End User Certificate / supply order shall not be applicable in this case and the query of MHA is irrelevant in this case. The Committee, after due deliberations decided that the case may be process on file.
4	19	Director General of Police, Maharashtra Police Mukhayalya,Mumbai 01/53/171/32/AM14/M-8/IC	26.04.13	1 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with WJD Lance & 1 nos. Cartridges .	10.75	The Committee noted that the applicant has filed two applications on the same day i.e. for import of 1 No. of Arms Disrupter and 11 Nos. of Arms
						Nos. of Arms

5	20	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM14/M-7/IC	26.04.13	11 nos. of Arms Disrupter Model Water Jet Disrupter Lance 10 nos Cartridges with each WJD Lance i.e. 110 nos cartridges) & 11 nos. Cartridges .	118.33	Disrupter. It was not made clear as to why they have filed two different applications for similar item. The Committee after due deliberations decided to get the confirmation from the applicant in this regard and thereafter the case may be processed on file.
6	22	Elcome Marine Services P. Ltd., Mumbai 01/53/8/62/AM14/E-3/IC	03.05.13	01 nos of MDC-940 complete with all accessories	1.73	The Committee noted that the item required for import is Radar for supply to Port Office, Kollam. The applicant has furnished supply order from Port Office, Kollam along with WPC certificate from DOT. However, MHA has sought detailed justification, end user certificate and utilisation report of previous licenses. The Committee noted that the query raised by MHA is irrelevant in this case as the supply order is available in the file. The Committee after due deliberations decided that the

						case may be processed on file.
7	30	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.2013	1 no of RACON (Radar Responding Beacon)	12.99	The Committee noted that the item required for import is Radar for their actual use. However, MHA has sought detailed justification, end user certificate and utilisation report of previous licenses. The Committee noted that the query raised by MHA is irrelevant in this case as the item is required for their actual use. The Committee after due deliberations decided that the case may be processed on file.
8	32	Reliance Port & Terminal Ltd., Jamnagar 01/53/8/113/AM14/R-7/IC	28.5.2013	1 no of RACON (Radar Responding Beacon)	12.99	

3.4 Following 10 (Ten) applications were Rejected

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1.	39	Vishal Enterprises, Surat 01/53/162/217/AM-14/V-11/IC	09.07.2013	50,000 Pcs. of Red Eared Turtle as per ANF2B	11	Rejected as recommended by D/o AHD&F, subject to receipt of comments from AHD&F.
PART-II (C&PC)						
1	3	Origin Mouldings P. Ltd., Bangalore 01/53/162/106/AM14/O-1/IC	16.5.2013	100 M.T. of Polyamides Nylon MTRL (Scrap) .	58.32	Rejected as recommended by C&PC vide OM No.25016/2/2013-PC.II dated 8.7.2013 as the applicant is not eligible for import as per P.N. No. 392 dated 1.1.1997 and Policy Circular No. 20 dated 12.3.2013.

2	4	Globus Enterprises, Bangalore 01/53/162/123/AM14/G-7/IC	23.5.2013	25 MTs of Road Barrier Scrap	8.93	Rejected as recommended by C&PC vide OM No.25016/2/2013-PC.II dated 8.7.2013 as the applicant is not eligible for import as per P.N. No. 392 dated 1.1.1997 and Policy Circular No. 20 dated 12.3.2013
3	8	Pioneer Jellice India Pvt. Ltd., Madurai 01/53/162/128/AM-14/P-10/IC	17.06.2013	1260 nos. of Used packing materials	17.19	Rejected as recommended by C&PC vide OM No.25016/2/2013-PC.II dated 8.7.2013.
PART-IV (Information Technology)						
4	6	Xerago E Biz Services P Ltd., Chennai 01/53/162/1263/AM13/X-2/IC	18.2.2013	20 Nos. of 2nd hand Desktop	2.4	Rejected as the import of 2 nd hand Desktop is not a desirable activity.
PART-V (STEEL)						
5	4	Nexus International, Gobindgarh 01/53/8/184/AM-14/N-10/IC	16.07.2013	1000 M.T. of Old & Used M.S. Pipes as per ANF2B	268.65	Rejected as recommended by DIPP vide OM No.9/29/2013-TSW/149 dated 21.8.2013.
PART-VI (DIPP)						
6	20	Bindal Smelting P. Ltd., Delhi 01/53/8/77/AM13/B-6/IC	09.05.2012	350 MT of Lead Scrap Namely ISRI Rails	213.72	Rejected as recommended by DIPP vide U.O. No.9/13/2012-TSW/35 dated 21.5.2012.
7	23	Ayisha Saw Mill, Madurai 01/53/8/78/AM14/A-11/IC	14.05.13	50 MT of Drained Battery Scrap	8.74	Rejected as recommended by DIPP vide U.O. No.9/19/2013-TSW dated 23.5.2013.
8	25	Indian Toner & Developers Ltd., New Delhi 01/53/8/187/AM-14/I-18/IC	22.7.2013	01 set of Used Photocopier Machine as per ANF2B	1.33	Rejected as recommended by DIPP vide OM No.9/28/2013-TSW/148 dated 19.8.2013.
PART-X [MOEF(WL)]						
9	4	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.2012	Lion Trophy - 1	nil	Rejected as recommended by MOEF(WL) vide O.M. No.3-1/2004/WL-I dated 30.5.2013 as the item hunting trophies which are look-alike Indian Fauna.

3.5 Following 07 (seven) applications were closed.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-IX (MOEF(O))						
1	2	Navyug Sales, New Delhi	30.10.2012	5000 Nos. Air conditioners containing	547.68	The Committee noted that MOEF vide OM

		01/53/8/394/AM13/N-39/IC		R-22 Gas		No.11/1/2012-OC dated 21.11.2012 has sought information from the firm. However, the applicant has not replied despite various reminders dated 7.6.2013 and 15.7.2013. Therefore, the Committee decided to close the case.
2	3	BOC India Ltd., Kolkata 01/53/162/1196/AM13/B-34/IC	14.1.2012	1.8 Kgs 24 ppm Dichlorofluoromethane Bai Synthetic Air	0.022	The Committee noted that MOEF vide OM No.11/2/2013-OC dated 120.3.2013 has sought information from the firm. However, the applicant has not replied despite various reminders dated 7.6.2013 and 15.7.2013. Therefore, the Committee decided to close the case.
PART-XI (PESO)						
3	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM12/E-25/IC	20.01.2012	2760 Nos. of Green Break Safety Cartridge	1 crores	The Committee noted that PESO vide letter No.E-25(37-38)/2009 dated 28.2.2013 informed that the process of authorisation is in progress and as and when the inputs are received from the firm, the proposal will be taken up for offering comments to DGFT. Therefore, the Committee decided to close the cases and decision will be taken after a reply is received from PESO. Therefore, the Committee decided to close the case.
4	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.2012	3600 Nos. Swellnex (Explosives)	18.37	
5	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.2012	10 Million Meter Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	
PART-XII(PHARMA)						
6	1	Geltec P Ltd., Mumbai 01/53/8/487/AM13/G-36/IC	15.1.2013	30,400 Kgs Fish Lipid Oil	102.99	The rep. of D/o Pharma informed that they have sought information from the firm. However, the applicant has not replied despite

						reminders dated 1.2.2013, 16.5.2013 & 10.6.2013. Therefore, the Committee decided to close the case.
PART-XVI (MHA)						
7	29	Sub Divisional Police Officer UT of Dadra & Nagar Haveli, Silvassa 01/53/162/135/AM14/S-33/IC	28.5.2013	Arms & Ammunition	US \$ 35,170/-	The Committee noted that MHA ID No.IV-12011/33/11- Prov. Dated 14.8.203 has informed that order has been cancelled by Administration of Dadra and Nagar Haveli, UT, Silvassa. Therefore, the Committee decided to close the case.

3.6 Following 03 (three) applications were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	15	Achla Malik, Ghaziabad 01/53/162/Misc/AM14/A-22/IC	8.6.2013	One Dog (Pug)	NA	The Committee accorded ex-post-facto approval for grant of import item.
2	35	Smita Mukherjee, Howrah 01/53/162/218/AM-14/S-50/IC	1.7.2013	01 no. of German Shepherd (M) Puppy	0.55	The Committee accorded ex-post-facto approval for grant of import item.
3	42	Frank Heinz Lelek, New Delhi 01/53/8/190/AM-14/F-2/IC	22.7.2013	01 no. of Pet Dog	0.90	The Committee accorded ex-post-facto approval for grant of import item.

4. Next meeting will be held on 19.9.2013 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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